

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 145(ND)/2013
CA NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

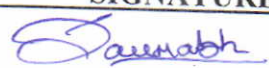

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ^{special} PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s. Earthwise Hospitality and Entertainment holdings Pvt. Ltd. & Ors.

Vs.

M/s. The Comedy Store Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saunabh Chaturvedi	Adv.	for Petitioner	
2.	Krishnan Venugopal	Sr. Adv.	- Respondent No.1.	
3.	KUMAR MIHIR	Adv.		
4.	Udai Rathore	Adv.		

Order

Since the Hon'ble Principal Bench is hearing this matter, the hearing is adjourned to 24.11.2016.


(R. VARADHARAJAN)
MEMBER(J)


(S.K. MOHAPATRA)
MEMBER (T)